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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

**NOTIFICATION No. 1(RE-2007) / 2004-2009
NEW DELHI, DATED THE 19th April, 2007**

In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with paragraph 1.2 of the Foreign Trade Policy, 2004-2009, the Central Government hereby notifies the Foreign Trade Policy, 2004-2009 incorporating the Annual Supplement as updated on 19th April 2007 and contained in Annexure to this notification. The policy shall come into force w.e.f. 1st April 2007.

This issues in Public interest.

Sd/-
(B. S. MEENA)
Director General of Foreign Trade and
Ex Officio Additional Secretary to the Government of India

(Issued from F.No. 01/94/180/FTP/AM08/PC-I)

